

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
29-04-2024 AT 10:30 AM**

**CP(IB) No. 241/95/HDB/2023  
AND  
IA(IBC) 396/2024 in CP(IB) No. 241/95/HDB/2023  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

Sunway Opus International Private Limited

**...Petitioner**

**AND**

M Bhaskara Rao & another

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP(IB) No. 241/95/HDB/2023**

Learned Senior Counsel Mr Vivek Reddy, for Resolution Professional present through Video Conference.

Mr CS Rajas Bodas, Resolution Professional present through Video Conference.

For hearing on objections to the resolution professional's report, matter adjourned to 03.06.2024.

**IA(IBC) 396/2024**

Learned senior Counsel Mr Vivek Reddy, for Resolution Professional present through Video Conference.

Matter adjourned to 03.06.2024 as a last chance.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**